

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-504
IB-157/ND/2023
New IA/4779/2023

IN THE MATTER OF:

IIFL Home Finance Ltd.

....Applicant

Vs.

Alknanda Vaults Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC

Order delivered on 11.09.2023

CORAM:

**SHRI BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Nishant Awana, Adv.

For the Respondent : Mr. Davesh Bhatia, Adv.

ORDER

List the matter before the Regular Bench on **05.10.2023**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(BACHU VENKAT BALRAM DAS)
MEMBER (J)